

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3888
TO BE ANSWERED ON 08.12.2016

SCHEMES FOR PRIS

† **3888.** SHRIMATI KAMLA DEVI PAATLE:

SHRI SUSHIL KUMAR SINGH:

SHRI B.S.YEDIYURAPPA:

SHRI B. SRIRAMULU:

SHRI SHIVKUMAR UDASI:

SHRI ALOK SANJAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of schemes being implemented by the Government for Panchayati Raj Institutions (PRIs);
- (b) whether any new schemes are proposed to be implemented to strengthen the PRIs and if so, the details thereof;
- (c) the criteria and procedure for allocation and utilization of funds under these schemes, Scheme-wise;
- (d) whether the funds allocated/released under the schemes have been fully utilized by the PRIs during the last three years and the current year;
- (e) if so, the details thereof and if not, the reasons therefor along with the corrective measures taken/proposed to be taken by the Government to ensure optimum utilization of funds by them, State/UT-wise; and
- (f) the details of the reported cases of irregularities/mismanagement/diversion of funds by States/PRIs under the schemes and the action taken/to be taken by the Union Government thereon, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) : Two schemes namely Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) and District Component of Backward Region Grant Fund (BRGF) were being implemented by the Ministry of Panchayati Raj till 2014-15. The State Component of RGPSA and the District Component of BRGF has been delinked from budgetary support of Central Government w.e.f. 2015-16. The Ministry has been providing funds to the States for strengthening of Panchayati

Raj Institutions (PRIs) across the country under the restructured scheme Rashtriya Gram Swaraj Abhiyan (RGSA).

(b) The new restructured scheme of RGSA aims at strengthening PRIs by way of capacity building of stakeholders of Panchayats, through more use of technology and handholding some Panchayats as per learning centres.

(c) to (e): Under RGSA the funds are released to States on the basis of their Annual Plans covering various activities relevant for strengthening of PRIs as per the guidelines of erstwhile RGPSA. The details of State/UT-wise funds sanctioned, released and utilised during the last three years and current year under RGPSA/RGSA are at **Annexure-I**. The monitoring of progress of implementation of the scheme including utilisation of funds is closely monitored with the States through meetings, video-conferences etc. Further release of funds to the States is considered depending upon the status of utilization of funds released in the past.

Under the District Component of BRGF, funds were provided for Panchayats and Urban Local Bodies to address the critical gaps in integrated development identified through the participative planning processes and to build capacity of Elected Representatives and functionaries of Panchayati Raj Institutions in planning, budgeting, implementing, accounting, monitoring and improving accountability and transparency of developmental works. A statement indicating State-wise allocation, funds released and utilized during 2013-14 & 2014-15 is at **Annexure-II**. This Scheme has been delinked from Central assistance w.e.f. 2015-16.

(f): No case has been reported so far from any State related to mismanagement or irregularity of funds.

Annexure-I

Annex referred to in reply to Part (e) of the Lok Sabha USQ No..3888 regarding Schemes for PRIs to be answered on 08.12.2016

Details of financial assistance provided to States/UTs against State Annual Plans under RGPSA/RGSA scheme

(Rs. in Crore)

S.No.	Name of the State/UTs	Amount of Central Share released and utilised during 2013-14			Amount of Central Share released and utilised during 2014-15			Amount of Central Share released and utilised during 2015-16			Amount of Central Share released and utilised during 2016-17 (As on 31.10.2016)		
		Central share sanctioned	Central share Released	Utilised	Central share sanctioned	Central share Released	Utilised	Central share sanctioned	Central share Released	Utilised	Central share sanctioned	Central share Released	Utilised
1	Assam	33.30	16.65	16.65	88.39	26.04	26.04	39.48	17.08	11.66	54.49	21.83	Not due in Current Year
2	Andhra Pradesh	83.20	41.60	41.60	108.30	24.19	24.19	20.66	12.50	10.60	91.61	45.80	
3	Arunachal Pradesh *	19.39	8.71	8.71	20.82	7.72	3.49	2.78	0	0	-	-	
4	Bihar	17.23	8.61	0	144.23	63.67	0	0	0	0	-	-	
5	Chhattisgarh	53.96	25.73	25.73	70.75	11.40	11.40	29.68	14.64	10.72	42.62	21.31	
6	Gujarat (*)	69.93	31.65	31.65	28.27	1.06	1.06	10.36	0	0	66.76	33.38	
7	Goa		0	0		0	0	2.45	1.06	0.12	3.82	1.37	
8	Haryana *	15.07	2.93	2.93	43.42	18.78	14.68	21.81	0	0	-	-	
9	Himachal Pradesh	41.57	15.84	15.84	38.69	15.26	7.78	13.12	2.48	0	-	-	
10	Jammu & Kashmir *	18.89	9.45	0	34.28	8.58	0	5.25	0	0	-	-	
11	Jharkhand	32.90	16.45	15.83	35.94	16.20	14.36	23.89	9.49	0	60.79	20.90	
12	Karnataka	51.09	25.56	25.56	120.10	46.80	46.74	77.76	32.71	0	-	-	
13	Lakshadweep		0	0		0	0	3.30	1.65	0	-	-	
14	Kerala	33.16	16.58	16.58	45.26	14.49	11.28	0	0	0	23.52	8.55	
15	Manipur	3.20	1.60	1.60	10.83	5.42	5.42	10.80	5.40	5.21	10.02	4.81	
16	Madhya Pradesh	87.65	42.83	42.83	123.60	37.46	0	25.83	10.80	9.52	86.21	41.83	
17	Maharashtra	166.34	83.17	83.17	160.70	34.76	34.76	69.55	4.50	0	45.66	21.17	
18	Mizoram	-	0	0	4.98	2.48	2.48	0	0	0	12.94	6.22	
19	Odisha *	57.46	28.73	28.73	87.38	32.92	32.92	19.59	0	0	40.02	20.01	
20	Punjab	21.73	7.97	7.97	5.52	0	0	5.39	2.69	0	19.38	7.00	
21	Rajasthan	48.19	15.45	15.45	33.63	11.56	11.56	19.12	4.48	3.88	45.74	22.27	
22	Sikkim	6.30	3.15	3.15	13.33	6.85	6.85	2.51	1.26	1.19	4.82	2.33	
23	Tamil Nadu	116.27	58.14	58.08	40.58	20.16	20.16	18.27	8.96	0	56.47	27.32	
24	Tripura	15.67	9.09	9.09	12.01	2.36	2.08	5.20	1.35	0	13.31	5.30	
25	Telangana	69.28	34.64	34.64	115.69	29.94	29.94	26.81	13.13	9.23	36.75	14.48	

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26	Uttarakhand	13.99	5.47	5.47	35.12	13.04	13.04	12.59	3.09	2.58	27.45	13.21
27	Uttar Pradesh	94.28	42.37	33.85	65.38	0	0	139.53	11.00	0	118.59	39.87
28	West Bengal	16.45	8.23	0	77.16	27.71	0	25.54	9.91	0	45.19	21.85
29	Dadra & Nagar Haveli	0	0	0	2.18	1.09	0.88	0	0	0	-	-
30	Daman & Diu	0	0	0	3.02	1.51	0	0	0	0	-	-
31	Chandigarh	0	0	0	0	0	0	0.58	0.2929	0	-	-
	Total	1186.50	560.60	525.11	1569.56	481.45	321.11	631.85	168.47	64.71	906.23	400.81

Note: (*) During 2015-16, funds could not be released to States due to unspent balance exceeding releasable amount.

Annex referred to in reply to Part (e) of the Lok Sabha USQ No..3888 regarding Schemes for PRIs to be answered on 08.12.2016

BRGF: State-wise allocation, releases and utilisation reported during the last three years

(Amount : Rs. in crores)

S.No.	State	2013-14			2014-15			2015-16	2016-17
		Annual Allocation	Funds Released	Utilisation Reported	Annual Allocation	Funds Released	Utilisation Reported		
1.	Andhra Pradesh	475.10	325.62	280.57	136.09	43.80	1.97	BRGF Programme delinked from the budgetary support of the Central Government w.e.f.2015-16.	
2.	Arunachal Pradesh	19.86	0.00	0.00	18.05	15.35	14.95		
3.	Assam	249.39	76.40	63.24	226.65	139.41	88.80		
4.	Bihar	877.80	485.80	303.82	796.92	206.52	0.00		
5.	Chhattisgarh	345.83	192.56	160.87	313.95	218.26	42.52		
6.	Gujarat	140.48	42.87	28.55	127.52	65.07	15.54		
7.	Haryana	38.98	26.41	21.29	35.42	12.98	0.00		
8.	Himachal Pradesh	39.09	27.79	26.16	35.51	11.92	0.00		
9.	Jammu & Kashmir	89.58	20.40	12.78	81.43	45.67	21.78		
10.	Jharkhand	470.89	40.85	33.39	427.74	281.75	33.53		
11.	Karnataka	159.41	71.22	61.47	144.62	46.53	26.93		
12.	Kerala	44.73	0.00	0.00	40.62	29.20	28.91		
13.	Madhya Pradesh	712.99	279.21	128.03	647.20	221.22	57.21		
14.	Maharashtra	356.10	246.82	218.38	322.93	236.14	21.11		
15.	Manipur	53.20	39.83	39.83	48.36	36.76	34.89		
16.	Meghalaya	50.15	32.41	16.85	45.60	2.56	0.00		
17.	Mizoram	30.91	25.36	25.36	28.12	24.39	23.39		
18.	Nagaland	76.79	9.12	8.87	69.86	60.87	1.02		
19.	Odisha	437.01	283.63	173.81	396.83	179.46	0.64		
20.	Punjab	21.60	0.00	0.00	19.62	14.87	14.18		
21.	Rajasthan	370.28	62.30	62.30	335.83	211.45	143.74		
22.	Sikkim	17.66	8.68	8.68	16.05	12.32	1.56		
23.	Tamil Nadu	150.41	94.42	65.85	136.49	42.42	0.00		
24.	Telangana	0.00	0.00	0.00	294.50	89.42	45.59		
25.	Tripura	16.53	13.04	13.04	15.03	12.63	12.63		
26.	Uttar Pradesh	853.17	273.35	174.28	774.36	346.86	121.26		
27.	Uttarakhand	57.25	22.79	14.16	52.03	2.53	0.00		
28.	West Bengal	344.81	99.12	75.38	312.66	226.64	21.28		
Total		6500.00	2800.00	2016.96	5900.00	2837.00	773.43		

Note : Telangana got separated from Andhra Pradesh during 2014-15